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INSTITUTION OF EMINENCE DEEMED TO BE
UNIVERSITY
A Private University Promoting Public Service



Jindal Global Law School
India's First Global Law School

You are cordially invited to attend the

DISTINGUISHED PANEL

on

Role of Law Schools in Building Rule of Law Society

Panelists



**JUSTICE A. MUHAMED
MUSTAQUE**

JUDGE, HIGH COURT OF KERALA



**JUSTICE A.K.
JAYASANKARAN NAMBIAR**

JUDGE, HIGH COURT OF KERALA



JUSTICE GOPINATH P.
JUDGE, HIGH COURT OF KERALA



**PROF. (DR.) S.G.
SREEJITH**

PROFESSOR AND
EXECUTIVE DEAN

JINDAL GLOBAL LAW SCHOOL

MODERATOR



**PROF. ANAND
PRAKASH MISHRA**

DIRECTOR OF LAW ADMISSIONS
ASSOCIATE DEAN AND ASSOCIATE
PROFESSOR
JINDAL GLOBAL LAW SCHOOL

INTRODUCTORY REMARKS



FRIDAY, 27TH MAY, 2022



5:30 PM TO 7:30 PM

5.30 PM : High Tea

6.00 PM : Interactive Session



Venue - Taj Malabar, Willingdon Island, Kochi

RSVP



MR. DEBJYOTI BHATTACHARYA : +91 8930110758



JUSTICE A. MUHAMED MUSTAQUE

JUDGE, HIGH COURT OF KERALA

Born on 1st June 1967, Native of Thana, Kannur. Obtained Law Degree from V.B College of Law, Udupi. Obtained L.L.M from M.G. University in Labour Law. Enrolled as a lawyer on 1/10/1989. Practised 7 yrs before various courts and statutory authorities in Kannur. Obtained Master 2 in Space and Telecommunication Law, a funded programme of French Government from Paris XI University. Did Private International Law course at Hague Academy of International Law. Did advanced course on E- Commerce and Intellectual Property from WIPO. Trained as mediator by European Team from U.K. and also by MCPC of Supreme Court of India. Have many international publications to his credit including papers presented at International Astronautical Congress held in Hyderabad, Daejeon in Korea and Naples in Italy. Attended various professional advancement courses, international conferences and workshop on subject relating to law. Practised as Ligation Lawyer, Arbitrator and served as a Mediator of Kerala Mediation Center. Was Standing Counsel for Kannur University, appeared for educational institutions, telecom companies, local authorities etc. Practised in civil , commercial constitutional, administrative service, criminal, telecommunication, IP and IT Laws. Was a Faculty for training on mediation with IIAM (Indian Institute of Arbitration and Mediation), Panel Arbitrator of ICADR AND IIAM and Member of International Institute of Space Law and Indian Society of International Law. Worked as Managing Editor of online news legal news letter L.I.N.K. Published from Luxembourg, Charter Member and Treasurer of India International ADR Association and Secretary of Mediators' Council of India. Sworn in as Additional Judge of the High court of Kerala on 23rd January, 2014. Appointed as Permanent Judge of the High Court of Kerala with effect from 10-03-2016.



JUSTICE A.K. JAYASANKARAN NAMBIAR

JUDGE, HIGH COURT OF KERALA

An alumnus of Oxford University, U.K. from where he obtained his M.A. Degree in Law, he completed his matriculation from the Lawrence School, Lovedale, Tamil Nadu, and graduated in Chemistry from the Sacred Heart College, Thevara. He then joined the Government Law College, Ernakulam from where he obtained his LLB Degree securing a First rank in the Mahatma Gandhi University, Kottayam. He was awarded the N. Govinda Menon Memorial Gold Medal for the said achievement. He commenced practice as a lawyer in 1990, with M/s. Menon & Pai Advocates, a leading law firm in Cochin. Specialising in Constitutional Law and Taxation - Direct & Indirect, he was designated as a Senior Advocate of the Kerala High Court in July, 2011. On 23-01-2014 he was sworn in as Additional Judge of High Court of Kerala. He was appointed as Permanent Judge of High Court of Kerala on 10-03-2016.



JUSTICE GOPINATH P.

JUDGE, HIGH COURT OF KERALA

Born on 13.11.1972, Justice Gopinath completed LL.B from the Government Law College Ernakulam and was the first rank holder in the LL.B Final Examination. He was enrolled as an advocate on 7.1.1996 and started his practice under the tutelage of Sri.K.Ramakumar, Senior Advocate. In 1998 he secured admission for the LL.M Degree Course at the University of Cambridge, United Kingdom and was also the recipient of Cambridge Commonwealth Trust Scholarship, a fully funded Scholarship, for undertaking post graduate study at the University of Cambridge, in that year. While at Cambridge he was selected as the incoming Pegasus Scholar of the Inner Temple and thus had the opportunity to intern at leading Barrister's Chambers in London. Later he joined the office of Sri.P.S Sreedharan Pillai, who was then the Senior Standing Counsel for the Government of India. After setting up independent practice in 2004, he was appointed as Central Government Counsel for two consecutive terms and also as the Senior Standing Counsel for the Central Board of Excise and Customs. In 2009 he joined Menon & Pai Advocates as a Partner. He had extensive practice in areas of Constitutional Law, Taxation, Company Law and Banking. He was designated as a Senior Advocate by the High Court of Kerala on 18.12.2018. He was sworn in as an Additional Judge of the High Court of Kerala on 06.03.2020. Appointed as Permanent Judge of the High Court of Kerala with effect from 28-05-2021.



PROF. (DR.) S.G. SREEJITH

PROFESSOR AND EXECUTIVE DEAN, JGLS

LL.B.; M.B.L. (UNIVERSITY OF KERALA);
M.PHIL. (JAWAHARLAL NEHRU UNIVERSITY, NEW DELHI);
LL.D. (UNIVERSITY OF LAPLAND)

Prof. (Dr.) S.G. Sreejith is Professor and Executive Dean, Jindal Global Law School, O.P. Jindal Global (Institution of Eminence Deemed To Be University). He holds LL.D. (with high honours) from the University of Lapland, M.Phil. from Jawaharlal Nehru University, M.B.L. and LL.B. both from the University of Kerala. Prior to joining JGLS, he worked with reputed intuitions like the Arctic Centre; the University of Lapland; National University of Advanced Legal Studies (NUALS); and the University of Kerala He is the author of "Transcending Jurisprudence: A Critique of the Architectonics of International Law" (Lapland: Lapland University Press, 2010). He has also published in journals like Third World Quarterly, San Diego International Law Journal, California Western International Law Journal, Journal of Space Law, Journal of Air Law and Commerce, San Joaquin Agricultural Law Review, Air and Space Law, Space Policy, Journal of Law and Social Deviance, Indian Journal of International Law, Journal of the Indian Law Institute, to name few. He sits on the editorial board of the Indian Journal of International Law (Springer). He has also served as special issue editor of Journal of Human Values (Sage) and Jindal Global Law Review (Springer).



PROF. ANAND PRAKASH MISHRA

DIRECTOR OF LAW ADMISSIONS

ASSOCIATE DEAN AND ASSOCIATE PROFESSOR
JINDAL GLOBAL LAW SCHOOL

LLB (DELHI) , LLM (DELHI)

Prof. Anand P. Mishra obtained his Bachelor of Law (LL.B.) and Master of Law (LL.M.) degrees from the Campus Law Centre, Faculty of Law, University of Delhi and qualified UGC-NET in Law. He has spent over 15 years in the field of legal and higher education in both administration and teaching. For last nine years at O.P. Jindal Global (Institution of Eminence Deemed To Be University), Prof. Mishra has been leading efforts on admissions and outreach of Jindal Global Law School in addition to teaching and research. He is also a Fellow at the International Institute of Higher Education Research & Capacity Building (IIHed) of JGU and teaches courses in Labour & Industrial Laws and Legal Methods to LLB and BA/BBALLB students. His areas of research and writing include legal education and higher education.